

**Central Administrative Tribunal  
Principal Bench**

**MA. No. 3676/2016  
OA No.3914/2016**

New Delhi this the 27<sup>th</sup> day of April, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Sh. Raj Vir Sharma, Member (J)**

S D windlesh,  
C4/155, Yamuna Vihar,  
Delhi 110053

...Applicant

(By Advocate : ( None)

Versus

1. The District Election Officer,  
District South West  
Old Terminal Tax Building  
Kapas Hera,  
New Delhi 110085
2. The Chief Secretary  
Govt. of NCT of Delhi  
5<sup>th</sup> Level, Delhi Secretariat,  
I.P. Estate, New Delhi 110002. .... Respondents

(By Advocate : Mr. Prashant Sivarajan for Mr. Ankur Chhibber)

**ORDER (ORAL)**

**Mr. Shekhar Agarwal, Member (A)**

None for the Miscellaneous Applicant. Even on the last date  
Miscellaneous Applicant was absent. The MA No. 3676/2016 is, therefore,  
dismissed for default of appearance and non-prosecution. Consequently, OA  
No. 3914/2016 is also dismissed.

**(Raj Vir Sharma)  
Member (J)**

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**(Shekhar Agarwal)  
Member (A)**